

IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION

TRANSFER PETITION (C) NO. 898 OF 2021

NEHA BHATNAGAR

Petitioner(s)

VERSUS

ANIDHYA BHATNAGAR

Respondent(s)

O R D E R

This petition seeks transfer of proceedings in HMA No. 1217 of 2020 titled as "Shri Anidhya Bhatnagar vs. Smt. Neha Bhatnagar" pending in the Court of Principle Judge, Family Court, Indore, Madhya Pradesh to the Family Courts, Faridabad, Haryana.

Despite notice, no one appeared on behalf of the respondent.

Having heard the learned counsel for the petitioner, we are of the opinion that interest of justice requires that the petition should be allowed.

Accordingly the proceedings in HMA No. 1217 of 2020 titled as "Shri Anidhya Bhatnagar vs. Smt. Neha Bhatnagar" pending in the Court of Principle Judge, Family Court, Indore, Madhya Pradesh is transferred to the Family Courts, Faridabad, Haryana.

The transferor court shall forthwith transmit the record of the aforesaid case to the transferee court.

The Transfer Petition is allowed in the above terms.

Pending applications, if any, are disposed of.

.....J.
(S. ABDUL NAZEER)

.....J.
(V. RAMASUBRAMANIAN)

NEW DELHI
SEPTEMBER 01, 2022

ITEM NO.17

COURT NO.4

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No(s). 898/2021

NEHA BHATNAGAR

Petitioner(s)

VERSUS

ANIDHYA BHATNAGAR

Respondent(s)

(FOR ADMISSION and IA No.55120/2021-EX-PARTE STAY and IA
No.55122/2021-EXEMPTION FROM FILING O.T.

IA No. 55120/2021 - EX-PARTE STAY

IA No. 55122/2021 - EXEMPTION FROM FILING O.T.)

Date : 01-09-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Ms. Rishima Verma, Adv.
Mr. Shashwat Tripathi, Adv.
Mr. Rahul Gupta, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Transfer Petition is allowed in terms of the signed
order.

Pending applications, if any, are disposed of.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(Signed order is placed on the file)

(KAMLESH RAWAT)
COURT MASTER (NSH)